

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:5049  
ANSWERED ON:23.04.2015  
POWER TARIFF  
Arunmozhithevan Shri A.

**Will the Minister of POWER be pleased to state:**

- (a) whether the electricity tariff is proposed to be increased in the country;
- (b) if so, the details thereof;
- (c) whether the electricity generation cost is expected to rise; and
- (d) if so, the details thereof along with the reasons therefor?

**Answer**

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

(a) & (b) : The Central Government have no specific information regarding electricity tariff proposed to be increased in the country as tariff of distribution companies is determined by the State Electricity Regulatory Commissions (SERCs)/ Joint Electricity Regulatory Commissions (JERCs) based on the principles enunciated under the Electricity Act, 2003 and policies framed thereunder. There is no provision for direct regulation of the electricity tariff by the Central Government.

(c) & (d) : Cost of generation consists of capacity charges and energy charges. Energy charge is primarily dependent on price of fuel used. As such any variation in fuel charges impacts on the cost of generation and generation tariff.